

(b) how many of the present Chairmen, Managing Directors and Directors are retired Government servants and what is the policy of Government regarding employment of retired Government servants to such posts;

(c) whether there is any age limit for retirement from these public undertakings;

(d) which of these Chairmen or Managing Directors are allowed to stay in Delhi and what is the justification for their stay in Delhi when the public undertakings are at other places; and

(e) the terms and tenure of office of these super-annuated Government servants employed in Public Undertakings?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). It is Government's policy to select for appointment as Chairmen/Managing Directors of public sector undertakings the most suitable persons available for the particular post in view, from both official and non-official sources. In this process, whenever Government comes across a deserving case of a retired Government official, due consideration is given to him for an appointment for which he is particularly suited. Information as to how many retired Government servants are presently employed in these appointments in the public sector undertakings is being collected and will be laid on the Table of the House.

(c) No age limit has been prescribed for retirement from the appointments of Chairmen and Directors of public sector companies. Whole-time employees of the companies are, however, not normally retained beyond the age of 60 years.

(d) and (e). The information is being collected and will be laid on the Table of the House.

M/s. Indian Electric Works Ltd.,  
Calcutta

1253. Shri Ram Kishan Gupta:  
Shri Ram Singh Ayarwal:  
Shri Hukam Chand Kachwal:

Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply given to Unstarred Question No. 853 on the 7th April, 1967 and state:

(a) whether Government have considered the report of the Committee set up to investigate into the affairs of M/s. Indian Electric Works Ltd., Calcutta;

(b) if so, the result thereof; and

(c) if not, how much time is further expected to be taken to consider the report?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). The report of the Technical Committee set up to investigate into the affairs of Messrs. India Electric Works Ltd., Calcutta has been received and has been considered by Government. A final decision in the matter is expected to be announced shortly.

मुजफ्फरपुर और दरभंगा के बीच शाखा  
लाइन

1-55. श्री क० बि० मधुकर : क्या  
रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोक्त रेलवे के मुजफ्फर-  
पुर दरभंगा के बीच एक सीधी शाखा लाइन  
बनाने की दृष्टि से कभी सर्वेक्षण किया गया था;

(ख) यदि हाँ, तो उसका क्या परिणाम  
निकला है ; और

(ग) तत्संबंधी काम कब प्रारम्भ किया  
जायेगा ?

रेलवे मंत्री (श्री च० सु० पुनावा) :  
(क) मुजफ्फरपुर-दरभंगा (63 कि० मी०-  
मीटर लाइन) सम्पर्क रेल लाइन का प्रारम्भिक  
इंजीनियरिंग और बरततायात सर्वेक्षण काम :

1957-58 और 1956-57 में किया गया था।

(ख) उस समय इस लाइन पर 2.32 करोड़ रुपए की लागत का अनुमान था और इससे 0.13 प्रतिशत प्रतिफल की संभावना थी अर्थात् यह लाइन अलाभप्रद थी। इसके अलावा, सर्वेक्षण रिपोर्ट से यह भी पता चला कि इस लाइन से उस मुख्य उद्देश्य को पूरित नहीं होती जिसके लिये इसका निर्माण करना था। यह मुख्य उद्देश्य था—अर्द्धत समस्तापुर-बरभंगा खंड पर बाँड़भाड़ को कम करना। इसलिए यह प्रस्ताव छोड़ दिया गया।

(ग) मवाल नहीं उठता।

#### Narsinghpur Railway Station

1256. Shri Nitiraj Singh Chaudhary: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is no upper class ladies waiting room at Narsinghpur Station (Central Railway);

(b) whether the General Waiting Room is small and inadequately furnished and with bad sanitary conditions;

(c) whether it is also a fact that there is no Parcel Delivery Office at this Station with the result that the parcels remain lying at the platform causing inconvenience to the passengers; and

(d) if so, the steps taken to provide these facilities at this station?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) No. The combined upper class waiting room is of adequate size and is also adequately furnished for the present level of upper class passenger traffic which is only of the order of about 4 passengers per day. It is also provided with proper sanitary arrangements.

(c) Yes. There is no separate parcel office, but valuable parcels are kept inside a 30' x 20' room behind

the booking office. The other parcels are however kept on platforms and this does not cause inconvenience to passengers as the parcel traffic is very meagre at this station.

(d) Does not arise in view of replies to parts (b) and (c) above.

#### Railway Higher Secondary School, Jhajha

1257. Shri Kedar Paswan: Will the Minister of Railways be pleased to state:

(a) whether a Higher Secondary School has been sanctioned by the Railway Administration at Jhajha on Eastern Railway;

(b) whether the Higher Secondary School classes are held in the buildings of the Middle school;

(c) whether schooling is being denied to scores of students on account of lack of class room space; and

(d) if so, when the Higher Secondary School Buildings will be constructed at Jhajha?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) Yes.

(c) No.

(d) Does not arise in view of reply to part (c) above.

#### Holding of Public Meetings on Railway Grounds

1258. Shri Kedar Paswan: Shri Madhu Limaye:

Will the Minister of Railways be pleased to state:

(a) whether there are restrictions on the holding of public meetings on Railway grounds without prior permission at Jhajha and Jamalpur, Eastern Railway;

(b) whether request have been made by unions/employees that this irksome restriction be removed; and